NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 46-A/2016 with TP No. 46/397-398/NCLT/AHM/2016 (New) CA No. 106/2014 with CP No. 78/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

Name of the Company:

Montecarlo Ltd. & Ors.

V/s.

Bijapur Hungund Tollway Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

SIGNATURE REPRESENTATION S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** RESPON DENT 2. Pranjal Buch Advocate Appropriant to Streli; 6 60. 3. Jay Kansara - ilb. Wadin Respondent Ghandy & Co. No. 3 No.3

ORDER

Learned Advocate Mr. Pranjal Buch i/b Singhi & Co. present for Petitioner. Learned Advocate Ms. Nisha Ojha i/b Wadia Ghandy & Co. present for Respondent.

Learned Counsel for the petitioner represented that LPA no. 1070/2014 is still pending before High Court of Gujarat in which there is direction not to proceed in the matter.

List the matter on 24.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of August, 2017.